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ITEM NO.29

COURT NO.2

SECTION X

SUPREME COURTOF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1081/2022

AMAZON SELLER SERVICES PRIVATE LTD. & ANR. Petitioner(s)

VERSUS

THE DIRECTORATE OF ENFORCEMENT & ORS.Respondent(s)IA No. 187013/2022 - GRANT OF INTERIM RELIEF

Date : 09-12-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s)	<ul> <li>Mr. Arvind Datar, Sr. Adv.</li> <li>Mr. Sidharth Luthra, Sr. Adv.</li> <li>Mr. V.P. Singh, Adv.</li> <li>Mr. Snehasish Mukherjee, AOR</li> <li>Mr. Tanmay Sharma, Adv.</li> <li>Ms. Bhagya K. Yadav, Adv.</li> <li>Mr. Aman Chaudhary, Adv.</li> <li>Mr. Abhishek Vidyarthi, Adv.</li> <li>Ms. Shankaran, Adv.</li> <li>Ms. Dhiman, Adv.</li> <li>Mr. Ayush Kaushik, Adv.</li> <li>Mr. Seth, Adv.</li> </ul>

For Respondent(s) Mr. Zoheb Hossain, Adv. Mr. M.K. Maroria, AOR

> UPON hearing the counsel the Court made the following O R D E R

Issue notice.

In the meantime, there shall be stay of operation of the directions contained in emails dated November 21, 2022 issued to petitioner No.2 and Mr. Kandula Raghava Rao to the extent that they were directed to submit complete email dumps and produce their personal electronic devices such as laptops and mobile phones and/or issue similar notices to other employees of petitioner No.1.

Tag with Writ Petition [Crl.] No.395/2022.

(ASHA SUNDRIYAL) ASTT. REGISTRAR-cum-PS (POONAM VAID) COURT MASTER (NSH)